

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 204

IA-1742/2023 IA-1178/2023 IA-622/2023 Intervention.P37/2022 IA-4626/2022

In

IB-72(ND)/2022

IN THE MATTER OF:

M/s. Priti Rawat Pandey & Ors

.....APPLICANT/PETITIONER

Vs.

M/s. Rudra Buildwell Construction Pvt Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 10.05.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Commissioner

: Mr. Akshay Goel, Adv. along with Deepika B. Prasad,
Court Commissioner in person

For the Intervener

: Mr. Saurabh Kalia, Mr. Chaitanya Bansal, Advs.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **31.05.2023.**

Sd/-
(Court Officer)